

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 20th **Day of August, 2019**)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/424/2014

Chandra Pal **Applicant**

By Advocate: None Versus

1. Union of India & Ors. **Respondents**

By Advocate: Shri N.P. Shukla

O R D E R

List revised. None present for applicant. Shri N.P. Shukla, Advocate is present for respondents.

2. Record reveals that even on last occasion no one was present on behalf of applicant. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil